

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> MARCH, 2023, 10:30 A.M.**

CP (IB) No. 4/CB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Baba Lease & Investment Pvt. Ltd. -Vs- Nova Iron & Steel Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Swayamjit Rout, Adv.

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.

**ORDER**

Petitioner counsel present. Ld. Counsel Mr. S. K. Acharya appears for the Respondent/Corporate Debtor. Undertakes to file Vakalatnama within three days and reply affidavit within ten days. Time is granted. Copy thereof shall be served on the counsel on record for the opposite party. List the matter on 11.04.2023.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**